

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

09.03.2018

O.A./260/217/2016

MEMO AT FL.B FOR WITHDRAWAL OF  
OA MAY KINDLY BE PERUSED FOR  
ORDERS.ON MEMO

B K RAJU

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O MINES

ITEM NO:33

FOR APPLICANTS(S) Adv. : Mr. S. Palit

3/9/2018

FOR RESPONDENTS(S) Adv.: Mr. M.K.Mishra (Sr. Counsel)

Notes of The Registry	Order of The Tribunal
<p style="text-align: center;">5</p> <p>Mr. S. Palit, Ld. Counsel for the applicant prays to allow him to withdraw this O.A. as the grievances have been redressed. The prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn.</p> <p style="text-align: center;">(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: center;">kb</p>	<p style="text-align: center;">( SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p>

Or. dt. 09.03.18

Copies of order  
are prepared for  
counsel for both  
Sides.

V. N. KUMAR  
15.3.18

Co.

15.3.18